CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH CIRCUIT SITTING: BILASPUR

Original Application No.203/00915/2018

Bilaspur, this Friday, the 28th day of September, 2018

HON'BLE MR. NAVIN TANDON, ADMINISTRATIVE MEMBER HON'BLE MR. RAMESH SINGH THAKUR, JUDICIAL MEMBER

Gyanesh Tiwari, S/o Ram Narayan Tiwari, aged about 43 years, office/o ANI, Link Road, Janjgir, District Janjgir – Champa (C.G.)

-Applicant

(By Advocate – Shri Shailesh Puria)

<u>Versus</u>

- 1. Union of India through the Secretary, Ministry of Information and Broadcasting, Shastri Bhawan, New Delhi.
- 2. Director General News, D.D News, Doordarshan Bhawan, Tower-B, Copernicus Marg, New Delhi.
- 3. Director, Prasar Bharti, Broadcasting Corporation of India, Doordarshan Kendra, Raipur, District Raipur (C.G.).
- 4. Assistant Director News, Prasar Bharti, Broadcasting Corporation of India, Doordarshan Kendra, Raipur, District Raipur (C.G.)

 -Respondents

(By Advocate – Shri Vivek Verma)

ORDER (ORAL)

By Navin Tandon, AM.

Learned counsel for the applicant seeks to withdraw this Original Application with liberty to approach the appropriate forum.

Accordingly, O.A is dismissed as withdrawn with liberty as aforesaid.

(Ramesh Singh Thakur)
Judicial Member
am/-

(Navin Tandon) Administrative Member